

MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR
APPROVED ANNUAL ACADEMIC CALENDAR FOR THE YEAR 2024
(Month-wise)

S. No.	Name of the Programme	Target Group	Date & Duration	Venue
JANUARY				
1.	Induction Training Course for Civil Judges (Entry Level) <i>(Institutional Final Phase)</i>	Civil Judges (Entry Level) of recruitment 2022	16.01.2024 to 30.01.2024 (two weeks)	MPSJA
2.	Advocate/Advocate Clerk e-Courts Programme at District Headquarters (ECT_4_2024)	Advocate/Advocate Clerk	27.01.2024 (one day)	MPSJA/ District Headquarters
FEBRUARY				
3.	Symposium on – Key issues relating to Forest & Wild Life Laws	Judicial Magistrates dealing with cases under Forest & Wild Life Laws and Forest Officers	02.02.2024 & 03.02.2024 (two days)	MPSJA
4.	Advocate/Advocate Clerk e-Courts Programme at Taluk/Village (ECT_7_2024) <i>(through online and other modes of telecommunication)</i>	Advocate/Advocate Clerk	03.02.2024 (one day)	MPSJA/ Tehsil Locations
5.	Induction Training Course for Civil Judges (Entry Level) <i>(Institutional First Phase)</i>	Civil Judges (Entry Level) of recruitment 2022 & 2023 batches	05.02.2024 to 02.03.2024 (four weeks)	MPSJA
6.	Refresher Course for Civil Judges <i>(on completion of 5 years service)</i> (Group-I)	Civil Judges Senior Division	05.02.2024 to 10.02.2024 (one Week)	MPSJA

7.	Institutional Advance Training Course for District Judges (Entry Level)	District Judges (Entry Level) appointed on promotion from Civil Judge Senior Division and Limited Competitive Exam of 2023-24	19.02.2024 to 15.03.2024 (four weeks)	MPSJA
8.	Foundation Training Course (<i>Final Phase</i>)	District Judges (Entry Level) appointed directly from the Bar of 2023 batch	19.02.2024 to 15.03.2024 (four weeks)	MPSJA
9.	Programme for Technical staff of District Courts Hardware & software maintenance, Data Replication, Data monitoring, VC equipment, LAN connections etc. (ECT_11_2024) <i>(through online and other modes of telecommunication)</i>	Technical Staff/District System Administrator/ System Officers	17.02.2024 (one day)	MPSJA/ District Headquarters
10.	Programme for Technical staff of District Courts Hardware & software maintenance, Data Replication, Data monitoring, VC equipment, LAN connections etc. (ECT_11_2024) <i>(through online and other modes of telecommunication)</i>	Technical Staff/District System Administrator/ System Officers	24.02.2024 (one day)	MPSJA/ District Headquarters
MARCH				
11.	ICT & e-Courts Induction Programme for the newly recruited Civil Judges (ECT_17_2024) <i>(through online and other modes of telecommunication)</i>	Newly recruited Civil Judges, Junior Division	02.03.2024 (one day)	MPSJA/ District Headquarters
12.	Sensitization programme on Guidelines issued on Sexual Harassment of Women at Work Place <i>(through online and other modes of telecommunication)</i>	Judges of all cadre	09.03.2024 (one day)	MPSJA/ District Headquarters
13.	Special Workshop for Advocates <i>(having 0-5 years practice)</i>	Advocates practicing at High Court of M.P., Jabalpur	16.03.2024 (one day)	MPSJA

14.	Special Workshop for Advocates (<i>having 0-5 years practice</i>)	Advocates practicing at High Court of M.P., Bench Indore	16.03.2024 (one day)	Indore
15.	Special Workshop for Advocates (<i>having 0-5 years practice</i>)	Advocates practicing at High Court of M.P., Bench Gwalior	16.03.2024 (one day)	Gwalior
16.	Refresher Course for Civil Judges (<i>on completion of 5 years service</i>) (Group-II)	Civil Judges Senior Division	18.03.2024 to 23.03.2024 (one Week)	MPSJA
17.	Regional Workshop for Advocates (<i>through online and other modes of telecommunication</i>)	Advocates practicing in districts Jabalpur, Katni, Satna, Rewa, Sidhi, Singrauli, Umaria, Dhar Shahdol, Anuppur, Dindori, Mandla, Seoni, Balaghat, Indore, Dewas and Jhabua	22.03.2024 & 23.03.2024 (two days)	MPSJA/ District Headquarters
18.	Awareness programme on – Sentencing Policy, Presumption under different laws and importance of Section 313 CrPC (<i>through online and other modes of telecommunication</i>)	Judges of all cadre	23.03.2024 (one day)	MPSJA/ District Headquarters
19.	Cyber Laws & Appreciation & Handling of Digital Evidence – Refresher Programme (ECT_14_2024)	Judges of all cadre	23.03.2024 (one day)	MPSJA
20.	Conference for Principal District & Sessions Judges	Principal District & Sessions Judges of the State & Senior District & Additional Sessions Judges	30.03.2024 & 31.03.2024 (two days)	MPSJA
APRIL				
21.	Induction Training Course for Civil Judges (Entry Level) (<i>Institutional Second Phase</i>)	Civil Judges (Entry Level) of recruitment 2023	01.04.2024 to 27.04.2024 (four weeks)	MPSJA

22.	Specialized Educational Programme at State Medico Legal Institute, Bhopal	Newly appointed/ promoted Judges of HJS cadre	23.04.2024 to 25.04.2024 (three days)	Bhopal
23.	Awareness Programme on – Civil Appeals, Criminal Appeals and Criminal Revisions (<i>through online and other modes of telecommunication</i>)	Judges of HJS cadre	27.04.2024 (one day)	MPSJA/ District Headquarters
MAY				
24.	Workshop on – Key issues relating to Labour Laws	Presiding Judges of Labour Courts	03.05.2024 & 04.05.2024 (two days)	MPSJA
25.	Refresher Course for District Judges (<i>on completion of 5 years service</i>) (Group-I)	District Judges (Entry Level & Selection Grade)	13.05.2024 to 18.05.2024 (one week)	MPSJA
26.	Special Workshop for Advocates (<i>having 0-5 years practice</i>)	Advocates practicing at High Court of M.P., Jabalpur	18.05.2024 (one day)	MPSJA
27.	Special Workshop for Advocates (<i>having 0-5 years practice</i>)	Advocates practicing at High Court of M.P., Bench Indore	18.05.2024 (one day)	Indore
28.	Special Workshop for Advocates (<i>having 0-5 years practice</i>)	Advocates practicing at High Court of M.P., Bench Gwalior	18.05.2024 (one day)	Gwalior
29.	Refresher Course for District Judges (<i>on completion of 5 years service</i>) (Group-II)	District Judges (Entry Level & Selection Grade)	20.05.2024 to 25.05.2024 (one week)	MPSJA

30.	Regional Workshop for Advocates (through online and other modes of telecommunication)	Advocates practicing in districts Bhopal, Hoshangabad, Betul Vidisha, Raisen, Sagar, Damoh, Harda, Chhatarpur, Panna, Tikamgarh, Khandwa, Chhindwara, Ratlam Mandleshwar, Alirajpur & Mandasaur	24.05.2024 & 25.05.2024 (two days)	MPSJA/District Headquarters
JUNE				
S U M M E R V A C A T I O N				
JULY				
31.	Workshop on – Key issues relating to the POCSO Act with special reference to amendment relating to sexual offences, trial and enquiry in Children’s Court	Judges dealing with cases under POCSO Act	05.07.2024 & 06.07.2024 (two days)	MPSJA
32.	Workshop on – Key issues relating to Juvenile Justice	Principal Magistrates and all other stakeholders working under the system	12.07.2024 & 13.07.2024 (two days)	MPSJA
33.	Conference on – Family Laws and Gender Justice	Principal and Additional Principal Judges of Family Courts and Judges dealing with matrimonial cases	19.07.2024 & 20.07.2024 (two days)	MPSJA
34.	Workshop on –Training of Trainers	Judges of all cadre	21.07.2024 to 25.07.2024 (five days)	MPSJA
35.	Workshop on – Commercial Courts Act, 2015	Presiding Judges of the Commercial Courts in the State and also few Additional Judges of the cadre of District Judge and Civil Judge, Senior Division	26.07.2024 & 27.07.2024 (two days)	MPSJA
36.	Special Workshop for Advocates (having 0-5 years practice)	Advocates practicing at High Court of M.P., Jabalpur	27.07.2024 (one day)	MPSJA

37.	Special Workshop for Advocates (having 0-5 years practice)	Advocates practicing at High Court of M.P., Bench Indore	27.07.2024 (one day)	Indore
38.	Special Workshop for Advocates (having 0-5 years practice)	Advocates practicing at High Court of M.P., Bench Gwalior	27.07.2024 (one day)	Gwalior
AUGUST				
39.	Conference for Chief Judicial Magistrates	Chief Judicial Magistrates of the State	02.08.2024 & 03.08.2024 (two days)	MPSJA
40.	Conference on – Key issues relating to Anti-Corruption Laws	Judges dealing with cases under Anti-Corruption Laws	10.08.2024 (one day)	MPSJA
41.	Regional Workshop for Advocates (through online and other modes of telecommunication)	Advocates from the districts Gwalior, Datia, Bhind, Morena, Sheopur, Shivpuri, Guna, Ashoknagar, Rajgarh, Sehore, Shajapur, Ujjain, Narisinghpur, Neemuch, Barwani and Burhanpur	23.08.2024 & 24.08.2024 (two days)	MPSJA/District Headquarters
42.	Specialised Educational Programme on – Motor Accident Claim cases (through online and other modes of telecommunication)	Judges dealing with Motor Accident Claim Cases	24.08.2024 (one day)	MPSJA/District Headquarters
43.	Induction Training Course for Civil Judges (Entry Level) (Institutional Final Phase)	Civil Judges (Entry Level) of recruitment 2023	27.08.2024 to 05.10.2024 (six weeks)	MPSJA
44.	Awareness programme on – Vulnerable Witness Scheme	Judges of all cadre	31.08.2024 (one day)	MPSJA/ RTC, Gwalior/ Indore
SEPTEMBER				

45.	Interactive Session on – Key issues relating to cases under the Protection of Women from Domestic Violence Act, 2005 and maintenance u/s 125 CrPC <i>(through online and other modes of telecommunication)</i>	Judges dealing with cases under PWDVA Act	21.09.2024 (one day)	MPSJA/District Headquarters
46.	Workshop on – Emerging trends in Cyber Crimes: New tools & techniques of collection of evidence and its legal perspective (Group I) <i>(through online and other modes of telecommunication)</i>	Judges of all Cadre	28.09.2024 (one day)	MPSJA/District Headquarters
47.	Special Workshop for Advocates <i>(having 0-5 years practice)</i>	Advocates practicing at High Court of M.P., Jabalpur	28.09.2024 (one day)	MPSJA
48.	Special Workshop for Advocates <i>(having 0-5 years practice)</i>	Advocates practicing at High Court of M.P., Bench Indore	28.09.2024 (one day)	Indore
49.	Special Workshop for Advocates <i>(having 0-5 years practice)</i>	Advocates practicing at High Court of M.P., Bench Gwalior	28.09.2024 (one day)	Gwalior
OCTOBER				
50.	Workshop on – Emerging trends in Cyber Crimes: New tools & techniques of collection of evidence and its legal perspective (Group II) <i>(through online and other modes of telecommunication)</i>	Judges of all Cadre	05.10.2024 (one day)	MPSJA/District Headquarters
51.	Refresher Course for District Judges (Entry Level) <i>(on completion of 1 year of service)</i>	District Judges (Entry Level) appointed on promotion from Civil Judge Senior Division and recruited directly from Bar in 2022	21.10.2024 to 26.10.2024 (one week)	MPSJA
NOVEMBER				

52.	Interactive Session on – Key issues relating to cases of dishonour of cheque under the Negotiable Instruments Act, 1881 <i>(through online and other modes of telecommunication)</i>	Judicial Magistrates	02.11.2024 (one day)	MPSJA/District Headquarters
53.	Induction Training Course for Civil Judges (Entry Level) <i>(Institutional First Phase)</i>	Civil Judges (Entry Level) of proposed recruitment 2024	04.11.2024 to 29.11.2024 (four weeks)	MPSJA
54.	Specialized Educational Programme at State Medico Legal Institute, Bhopal	Newly appointed/promoted Judges of HJS cadre	20.11.2024 to 22.11.2024 (three days)	Bhopal
55.	Specialized Educational Programme at Regional Forensic Science Laboratory, Bhopal	Newly appointed/ promoted Judges of HJS cadre	21.11.2024 to 23.11.2024 (three days)	Regional Forensic Science Laboratory, Bhopal
56.	Specialised Educational Programme on – Land Acquisition Laws <i>(through online and other modes of telecommunication)</i>	Judges dealing with cases under Land Acquisition Laws	30.11.2024 (one day)	MPSJA/District Headquarters
DECEMBER				
57.	Foundation Training Course for the District Judges (Entry Level) <i>(Previous Phase)</i>	District Judges (Entry Level) appointed directly from the Bar <i>(Proposed recruitment 2024)</i>	01.12.2024 to 28.12.2024 (four weeks)	MPSJA
58.	Conference on – Key issues relating to the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989	Special Judges dealing with cases under SC & ST (PA) Act	07.12.2024 (one day)	MPSJA
59.	Interactive Session on – Trial of offences arising under Narcotic Drugs & Psychotropic Substances Act, 1985	Special Judges dealing with cases under NDPS Act	14.12.2024 (one day)	MPSJA

60.	Conference on – Issues and Challenges relating to cases under the Electricity Act	Special Judges dealing with cases under the Electricity Act	21.12.2024 (one day)	MPSJA
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Note:

- Three days Specialized Programmes for the Ministerial Staff of District Courts shall also be organized in every District of the State on the dates proposed by the respective Principal District & Sessions Judge (from April to December, 2024).
- All Programmes, except those conducted through online and other modes of telecommunication, shall be conducted offline at the venue. However, in case of exigencies, the offline programmes may also be conducted online and *vice versa* and the venue may also be changed as per the need.
- Orientation Training Course for the Judges of the District Judiciary, Short Term Training Programme for Judicial Officers nominated as Incharge Training for supervision of Field Training and Specialized Training Programme for District & Additional Sessions Judges (nominated as Visitor Judges) shall be conducted as per directions/requirement.
- Training in English language proficiency will be organized online for Judges of the district judiciary, covering a cluster of districts.

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